

discussion in the House I would have come back from my foreign visit where I am going to make my efforts in search of oil and I hope that the goodwill and the good wishes of this honourable House will be with me in my efforts to do the needful.

13.20 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND EIGHTEENTH AND
HUNDRED AND TWENTY-THIRD
REPORTS

SHRI P. V. NARASIMHA RAO (Hanamkonda): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Hundred and eighteenth Report on Action Taken by Government on the recommendations of the Committee contained in their Seventy-first Report relating to Posts and Telegraphs.
- (2) Hundred and twenty-third Report on Paragraph 47 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes on Voluntary Disclosure of Income and Wealth Scheme, 1975 relating to the Ministry of Finance (Department of Revenue).

COMMITTEE ON PUBLIC UNDERTAKINGS

EIGHTEENTH AND NINETEENTH REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Committee on Public Undertakings:

- (1) Eighteenth Report on Action Taken by Government on the recommendations contained in the

Seventh Report of the Committee on Central Inland Water Transport Corporation—Objectives and River Services.

(2) Nineteenth Report on Action Taken by Government on the recommendations contained in the Ninth Report of the Committee on Central Inland Water Transport Corporation—Mismanagement in Organization, Administration and Financial Matters.

13.22 hrs.

DEMAND FOR GRANTS, 1979-80—
contd.

MINISTRY OF HOME AFFAIRS—contd.

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Home Affairs.

Shri Manoranjan Bhakta.

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Mr. Deputy-Speaker, Sir, one of the objects of the Home Ministry is to provide good administration for the Union Territories and their proper development. As I was saying, what type of Government has been provided to the Union Territory of Andaman and Nicobar Islands!

MR. DEPUTY-SPEAKER: I think you had finished your speech yes—

SHRI MANORANJAN BHAKTA: I will conclude just in a few minutes.

MR. DEPUTY-SPEAKER: All right.

SHRI MANORANJAN BHAKTA: It is absolutely a bad type of Government provided there with iron curtain. When a Member of Parliament duly elected from that constituency is not permitted to use loudspeaker,